

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 4/RP/2018  
In Petition No.419/MP/2014**

Subject : Petition for review of the order dated 27.6.2016 in Petition No.419/MP/2014.

Date of hearing : 3.7.2018

Coram : Shri P.K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member

Petitioner : Raichur Sholapur Transmission Company Private Ltd. (RSTCPL)

Respondents : Power Grid Corporation of India Limited and Others

Parties present : Shri Samrat Sengupta, Advocate, RSTCPL  
Shri Rakesh Sinha, Advocate, RSTCPL  
Shri Soumyajit Nath, Advocate, RSTCPL  
Shri Nayan, Advocate, RSTCPL  
Ms. Nikita Chitale, Advocate, RSTCPL  
Shri Sandeep Bajaj, Advocate, MSEDCL  
Shri Soayib Qureshi, Advocate, MSEDCL  
Shri Darpan Gowda, Advocate, PCKL  
Shri Shreyan Das, Advocate, PCKL  
Shri Arjun Suyal, Advocate, PCKL  
Ms. Ranjitha Ramachandran, Advocate, GUVNL  
Ms. Poorva Saigal, Advocate, GUVNL  
Shri Rakesh Prasad, PGCIL

**Record of Proceedings**

Learned counsel for the Review Petitioner submitted that the arguing counsel in the matter is not available and requested for adjournment. Learned counsel for GUVNL had no objection in this regard.

2. Learned counsel for the Review Petitioner requested the Commission to continue the interim protection granted vide RoP dated 6.3.2018 till the disposal of the Review Petition.
3. The Commission directed the respondents not to take any coercive measure till the next date of hearing.
4. The Review Petition shall be listed for hearing on 18.10.2018.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**